

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Bhaskar Shrachi Alloys Ltd Date of Commencement of Liquidation: 29-04-2020; List of Stakeholders as on Date: 31-12-2020; Name of IP: Mr. Samir Agarwal; Last 5 digit of registration number: 11425

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				1529				NA
2	Liquidation costs incurred till date				10252444				NA
3	Secured financial creditors	1	1348832185	1	1348832185				Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)	2	176632	2	176632				Annexure 5
6	Operational creditors (Employees)	3	523964	3	509433		9530		Annexure 6
7	Operational creditors (Government Dues)	4	176984006	4	76700020		100283986		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	6	559343724	6	536733470		22610254		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		16	2085860511	16	1973205713	0	122903770	0	